

Central Administrative Tribunal  
Principal Bench

O.A. No. 1746 of 1998

(9)

New Delhi, dated this the 25th October, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Hari Kishan,  
S/o Shri Rikhi Ram,  
110-D, PKT J&K, Dilshad Garden,  
Delhi. .... Applicant

(By Advocate: Shri S.P. Mehta)

Versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway, Ambala.
3. Divisional Railway Manager,  
Northern Railway, New Delhi. .... Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Mehta prays for permission to withdraw  
the O.A. Permission is granted and the O.A. is  
dismissed as withdrawn.

*Lakshmi*  
(Mrs. Lakshmi Swaminathan)

Member (J)

*Adige*  
(S.R. Adige)  
Vice Chairman (A)

/GK/